

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No(s) . 21224/2017

(Arising out of impugned final judgment and order dated 06-02-2017 in ITA No. 121/2009 06-02-2017 in ITA No. 122/2009 06-02-2017 in ITA No. 123/2009 06-02-2017 in ITA No. 124/2009 06-02-2017 in ITA No. 125/2009 06-02-2017 in ITA No. 126/2009 06-02-2017 in ITA No. 127/2009 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

M/S F.I. BUILDERS PVT LTD

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68166/2017-CONDONATION OF DELAY IN FILING)

Date : 18-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Dr. Rakesh Gupta, Adv.
Mr. Ashwani Taneja, Adv.
Mr. Ambhoj Kumar Sinha, AOR
Ms. Monika Ghai, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Civil Appeal Nos. 5321-5322 of 2012.

(R. NATARAJAN)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER